

F.No. 01(03)/Roster/CESTAT/2026(page no. 132)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.09.2026

ORDER NO. 124 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no 115 of 2026 for **CESTAT, New Delhi** on **10.09.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 10.09.2026	Dr. Rachna Gupta, Hon'ble Officiating President Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Chamber work

Note:

1. On 10.09.2026 Customs Division Bench matters will also be taken up by Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical).
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Member, CESTAT, New Delhi, P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar